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## (2024) 10 AP CK 0011

## Andhra Pradesh High Court - Amaravati

Case No: Criminal Petition No: 6159 Of 2024

Gamparai Sathya Babu, S/O

Gasanna, Valmiki

**APPELLANT** 

Vs

State Of Andhra Pradesh, Rep By Its Public Prosecutor, High Court

Of Andhra Pradesh At

Amaravathi

**RESPONDENT** 

Date of Decision: Oct. 29, 2024

## **Acts Referred:**

• Code Of Criminal Procedure, 1973 - Section 438

• Narcotic Drugs & Psychotropic Substances Act, 1985 - Section 8(c), 20(b)(ii)(C), 25

Hon'ble Judges: B V L N Chakravarthi, J

**Bench:** Single Bench **Advocate:** K K Komalan

Final Decision: Allowed

**Judgement**